

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 363/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s.

Fairdeal Multimedia Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Hemant Sethi</i>	<i>Admit</i>	<i>[Signature]</i>

ORDER

C.S.A. No. 373/230-232/NCLT/MB/MAH/2017

C.S.A. No. 363/230-232/NCLT/MB/MAH/2017

1. This Application is represented by Mr. Hemant Sethi for the Applicant.
2. Application Admitted.
3. The Minutes of the Order is placed on record. Allowed. *order passed*
4. To be disposed of accordingly.

Sd/-

M.K. SHRAWAT
MEMBER (JUDICIAL)

13.04.2017.